

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Real Value Promoters Pvt Ltd

PETITION NUMBER : CP/IB/577/2020

APPLICATION NUMBER : a) IA(IBC)(PLAN)/3/2024
b) IA(IBC)/1241(CHE)2024
c) IA(IBC)/1134(CHE)2024
d) IA(IBC)/1478CHE)2024

1. A. h. ~~Lathigana~~ ~~narasimhan~~ for Applicant/RO Respondent in IA(PLAN)/3/2024
IA/1241, 1134, 1478/2024
2. Arun Karthik Mohan, Adv. for Applicant in IA 1241/24
3. AVINASH KRISHNAN RAVI. for objectors in plan
JERIN ANTHEER SOJAN

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- 1.a. IA(IBC)(PLAN)/3/2024 IN CP/IB/577/2020
1.b. IA(IBC)/1241(CHE)/2024 IN CP/IB/577/2020
1.c. IA(IBC)/1134(CHE)/2024 IN CP/IB/577/2020
1.d. IA(IBC)/1478(CHE)/2024 IN CP/IB/577/2020

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for RP. Ld. Counsel Mr. Arun Karthik Mohan for Ammon Holding. Ld. Counsel Mr. Jerin Asher Sojan for the objector. Ld. Counsel Ms. Dharmya for the Applicant in IA(IBC)/1478(CHE)/2024.

Ld. Counsel Mr. Jerin Asher Sojan has filed reply.

In this case Hon'ble NCLAT has deferred the case to 18.07.2024.

In view of the above, matters are listed for hearing on **26.07.2024**.

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)